

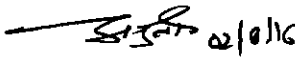
Mediation Centre, Rajasthan High Court,  
Jaipur Bench, Jaipur  
Cause List Date 03-08-2016

S.N.	Name of Mediator	Cases title	Name of Petitioner Advocate	Name of Respondent Advocate
1	Sh. J.P. Sharma, RHJS (Retd.)	S.B. Cr. Misc. Petition No. 223/16 Ashish Kachawa Vs. State	Madhusudan Sharma	G.S. Sodhi
2	Sh. D.S. Visistha, RHJS (Retd.)	S.B. Civil Second Appeal No. 432/06 Shakir Husain VS. Kadir Khan	S.Zakawat Ali	Timan Singh
3	Sh. D.S. Visistha, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 2503/15 Smt. Manju Devi Vs. Shankar Lal	H.R. Kumawat	Mahendra Kumar Sahu
4	Sh. Bhuvnesh Sharma, Advocate	D.B. Civil Misc. Appeal No. 1459/14 Ajay Sharma Vs. Bharti Verma	Deepak Goyal	Suresh Kumar

## NOTICE

Learned Advocate are requested to get such matter referred to Mediation Centre , which in -opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial / family disputes-divorce petitions, maintenance, custody of children, suit for injunction and/or landlord and tenant, Negotiable Instruments Act, Company matter and the matters of like nature. Learned Advocates may also provide the list of such cause to the Deputy Registrar (Judicial ) Rajasthan High Court, Bench at Jaipur.

By Order

  
(Anutosh Gupta )  
Deputy Secretary  
(Action Plan & ADR )

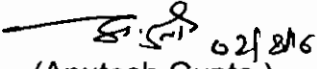
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Cause List Date 04-08-2016

S.N.	Name of Mediator	Cases title	Name of Petitioner Advocate	Name of Respondent Advocate
1	Sh. Suresh Pareek, Sr. Advocate	D.B. Civil Misc. Appeal No. 107/15 Ramshmi Vs. Ashvini	Sudesh Bansal	P.C. Bhandari
2	Sh. Ramavatar Sharma ,RHJS (Retd.)	S.B. Cr. Misc. Petition No. Rama Israni Vs. Shri Chand	Atul Kumar Jain	R. Sharma
3	Smt. Madhuri Singh, Advocate	D.B. Civil Misc. Appeal No. 2792/14 & 2786/14 Indra Kumar Vs. Rajkumari	Sudarsan Ladda	Rajneesh Gupta
4	Sh. Mohd. Hanif, RHJS (Retd. )	S.B. Civil First Appeal No. 55/79 Pyare Lal Vs. Vidhya	Tripurari Sharma	Parag Rastogi
5	Sh. A.K. Bajpai, Advocate	S.B. Cr. Misc. Bail Application No. 7409/16 Rakesh Mittal VS. State	Arvind Soni	S. S. Rathore
6	Smt. Nirmala Sharma, Advocate	S.B. Cr. Revision Petition No. 559/14 Amit Maheshwari Vs. State	Vikas Kabra	S.S. Hasan

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